प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

May 19, 2020

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022- 2266 0502

Nine NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Date of issue of CoR	Date of Cancellation of CoR
1	Distributors (Bombay) Pvt. Ltd. (Formerly known as Distributors (Bombay) Ltd.)	B-34/35, 3rd Floor, Paragon Condominium, Pandurang Budhkar Marg, Worli, Mumbai – 400013	B-13.00821	January 28, 2002	November 20, 2019
2	Nishi Securities Private Limited	D-232, Basement, Kamdhenu Complex, Opp. Sahajanand College, Ambawadi, Ahmedabad – 380015	01.00389	September 13, 2001	January 03, 2020
3	Penrose Mercantiles Limited	16B, Shakespeare Sarani, 2nd Floor, Kolkata- 700071	B.05.05636	May 26, 2003	February 07, 2020
4	Reliance Net Limited (Formerly known as Reliance Net Private Limited)	Manek Mahal, 6th Floor, 90, Veer Nariman Road, Mumbai- 400020	13.01328	December 31, 1999	February 07, 2020
5	RNG Finlease Private Limited	Plot no. 2621/22, Road D-2, Gate No. 1, GIDC Lodhika, Metoda, Rajkot - 360021, Gujarat	B.01.00594	August 23, 2018	March 03, 2020
6	Manohar Finance India Limited	2531-A-Hudson Line, G- T-B Nagar, Delhi - 110009	B-14-02338	January 04, 2005	March 09, 2020
7	Nischaya Finvest Private Limited	F 9, Shalimar Apartments, South Extension - II, New Delhi, Delhi - 110049	B-14.02481	October 04, 2001	March 09, 2020
8	Chandelier Tracon Private Limited	54/3, 1st Cross, Ejipura Main Road, Viveknagar, Bengaluru- 560047	B.02.00309	November 29, 2018	March 16, 2020
9	Sanghi Hire Purchase Limited	MG House,12 KM Store, Delhi Road, Hissar, Haryana- 125044	14.00355	July 27, 2000	April 15, 2020

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Yogesh Dayal) Chief General Manager

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